

Thefts in Rourkela Steel Plant

321. SHRI B. D. BARMAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that the costly machines have recently been stolen from the Rourkela Steel Plant;

(b) whether such thefts took place in the Plant earlier also;

(c) whether any investigation has been made in the matter; and

(d) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) and (b). No, Sir. However one old worn out spindle meant for repair [rewinding has been reported missing.

(c) and (d). The matter of the missing spindle is under investigation.

Geological survey in Tripura

322. SHRI B. D. BARMAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have decided to conduct a geological survey in Tripura;

(b) if so, what are the details thereof; and

(c) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) and (b). Geological Survey of India is already engaged in carrying out systematic geological mapping and prospecting for various minerals in different parts of Tripura. To intensify these surveys, a separate Circle Office of GSI has been set up at Agartala. Surveys carried out so far indicate the existence of Glass-sand, clay and good quality building stones. Geological surveys proposed to be carried out in Tripura by GSI during 1913 RS—5.

the current filed season (1974-75), include investigations for clay, glass-sand, coal, limestone and other mineral resources and systematic geological mapping in various parts of the State.

(c) Does not arise.

Attack on India House, New York

323. SHRI J. S. ANAND: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that a Zionist Organisation recently attacked India House in New York;

(b) if so, what are the details thereof;

(c) what action Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) Three youths created a fracas in India House, New York on 13th January, 1975. They are believed to be Jewish activists.

(b) On the 13th January, 1975, at 17.40 hours, immediately after closing hours, three young men believed to be Jewish activists entered India House—Headquarters of the Indian Mission to the United Nations and the Consulate General of India, under the pretext of seeking some information on educational matters. While the Security Guard on duty was trying to contact the Counsellor (Education), the three youths spread themselves in the foyer, overturned furniture and scattered consular forms and publicity material that were lying on the open racks. The Security Guard caught hold of one of the boys but the two other forcibly released him. One of them then threw an object, looking like a hand grenade, towards the Library which smashed the glass window pane. Examination revealed that the grenade was a hollow dummy. The three youths then ran out of the building. The whole incident was over within a few minutes. The local security

authorities are investigating the matter and have also strengthened police protection for the Mission.

(c) All the Indian Missions abroad, especially those in the vulnerable areas, have been alerted to be vigilant and rigorously to observe security instructions separately issued to deal with such situations. Our Missions have also been advised to keep in touch with the local security agencies in this regard, whose responsibility it is for the security of our Missions and personnel posted there.

Hindi as one of the Languages of the U.N.O.

324. SHRI AWADHESHWAR PRASAD SINHA:

SHRI GANESH LAL MALI:

SHRI S. W. DHABE:

PROF. N. M. KAMBLE:

SHRI R. D. J. AVERGOANKAR:

SHRI PRAKASH VIR SHASTRI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the World Hindi Convention recently held at Nagpur has urged upon the Government of India to move for accepting Hindi as one of the languages of United Nations;

(b) the names of participating countries who supported the resolution of the convention;

(c) whether Government propose to take up the matter officially with the countries who supported the resolution;

(d) if so, what is the reaction of each country; and

(e) what other steps Government are contemplating to make in this direction?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) and (b). The World Hindi Convention adopted by acclamation a proposal asking for the acceptance of Hindi as one of the Official languages of the U.N. Delegates from 30 foreign countries parti-

cipated in the Convention. A list of these countries is at Annexure.

(c) to (e). Government is in the process of making an assessment regarding the possibility of Hindi being accepted as one of the languages of the U.N. Our Permanent Representative in New York has been instructed to consult with other delegations. Further action, as necessary, will be taken on the basis of this assessment.

Statement

List of Participating Foreign countries in the World Hindi Conference held in Nagpur.

1. Bangladesh
2. Belgium
3. Burma
4. Canada
5. Czechoslovakia
6. Denmark
7. Fiji
8. France
9. G.D.R.
10. F.R.G.
11. Guyana
12. Hungary
13. Iran
14. Italy
15. Japan
16. Sri Lanka
17. Mauritius
18. Mongolia
19. Netherlands
20. Poland
21. Sweden
22. Thailand
23. Trinidad
24. U.K.
25. U.S.A.
26. U.S.S.R.
27. Yugoslavia
28. South Africa
29. Surinam
30. Nepal